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THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 25-07-2017PROCEEDINGS

Judiciary - Appointment and training of District Judges by Direct Recruitment from the Bar - Charge arrangement -reg

Read : 1. G.O.(Ms) No.138/2017 / Home dated 29.06.2017
2. High Court order of even number dated 10-07-2017.
3. High Court order of even number dtated 18-07-2017

ORDER NO. B1- 105038/2016

As per the Government order read above, the Government have appointed District and Sessions Judges in the Kerala State Higher Judicial Service by direct recruitment from the Bar. As per the orders cited Second, the High Court has issued necessary posting orders to them and directed them to report for training, which was scheduled to be held from 19-07-2017.

Since the officers are to undergo training at the Kerala Judicial Academy, Aluva, the following charge arrangements are made by the District Judges concerned, as per the directions of the High Court order, cited third.

<u>I</u> Sl. No	<u>II</u> Name and post	<u>III</u> Charge handed over to
1.	Shri Mohanakrishnan.P, Addl. District Judge-III/ Addl. MACT, Pathanamthitta	Addl. District Judge-II/Addl. MACT, Pathanamthitta
2	Shri Vinod Kumar.N, Addl. District Judge-II/ Addl. MACT, Kalpetta	Addl. District Judge-II/Addl. MACT, Kalpetta
3	Shri K. Ramakrishnan, Addl. District Judge-IV/ Addl. MACT, Thrissur.	Addl. District Judge-II/ Addl. MACT, Thrissur
4	Shri Rajeev K.S, Motor Accident Claims Tribunal, Thalassery	Addl. District Judge-II/Addl. MACT, Thalassery
5	Shri Ajith Kumar K.N, Motor Accident Claims Tribunal, Neyyattinkara	Addl. District Judge-IV/Addl. MACT, Thiruvananthapuram
6	Shri Roy Varghese , Addl. District Judge-II, Thiruvananthapuram	Addl. District Judge-I, Thiruvananthapuram
7	Shri Manoj .A, Motor Accident Claims Tribunal, Kalpetta	Addl. District Judge-I/Addl. MACT, Kalpetta
8	Shri Shibu Thomas, Motor Accident Claims Tribunal, Vatakara	Motor Accidents Claims Tribunal, Kozhikode.

Cont'd.....



In view of the above arrangements , the High Court further orders that the officers at column No. III will hold the full Additional charge of the courts mentioned until the officers at column No. II resume their office after the training.

(By Order),



K. Babu
Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl. Chief Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
The Director of Public Relations, Thiruvananthapuram.
The Director and Addl. Director of Kerala Judicial Academy, Athani, Aluva.
District Judges of Pathanamthitta, Kalpetta, Thrissur, Thalassery,
Thiruvananthapuram and Kozhikode.
The Officers and Courts concerned.
The Private Secretary to the Hon'ble the Chief Justice, High Court.
The Public Relations Officer, High Court.
The Confidential Assistants to the Registrars, High Court.
The A5, B2(A), B3(A), B3(B), B4(A), B5(A), C1, D2 , E1 & I1 seats ,
e-Courts Cell & the IT Section , High Court.
The Administrative Records Section, High Court (2 copies)

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